

File No.: HR-14015/1/2021-HR-FSSAI-Part/239

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

(A Statutory Body established under Food Safety and Standards Act, 2006)

Ministry of Health & Family Welfare, Government of India

FDA Bhawan, Kotla Road - 110 002

(Human Resource Division)

ईमेल आईडी : estt@fssai.gov.in

संपर्क संख्या : 011 2323 1679

Dated: 06th February, 2025

Office Order No. 28/2025

With reference to transfer request of Ms. Shravya G N, TO received through proper channel through file No. Shravya GN(TO)/Transfer request/2025(Computer No. 13477) with a suitable replacement, it is informed that the Competent Authority has approved the transfer of Ms. Shravya G N, TO as follows, with immediate effect and until further order:

Sr.	Name	Post	Currently posted at	New place of posting
1	Ms. Shravya GN	TO	S&S - I, FSSAI (HQ)	SRO, Chennai

2. The official is directed to get relieved from his current place of posting and report at new place of posting under the intimation to HR Division, FSSAI (HQ). The transfer of Ms. Shravya GN will be treated as on cost transfer. No joining time and other allowances will be allowed to her consequent to her above mentioned transfer.

3. Further, it is informed that as of now no replacement of Ms. Shravya G N is presently available with the HR division and the replacement will be provided at a later stage to S&S - I division, FSSAI (HQ).

4. This issues with the approval of the CEO, FSSAI.

(Chandershekhar Roy)
Assistant Director
Human Resource Division

Ms. Shravya GN,
Technical Officer, FSSAI (HQ)

Copy to:

- ED (HR), FSSAI
- Advisor (S&S), FSSAI
- Director (SRO), FSSAI (HQ)
- Concerned Officer, HR Division - necessary data updation.

- IT Division for uploading the order on e-Office notice board and FSSAI's website.
- Service book
- Personal File